

I shall first put the Motion moved by Shri Bhishma Narain Singh, duly seconded by Shri Kalpnath Rai, to vote.

The question is:

"That Shri Shyam Lal Yadav be chosen as the Deputy Chairman of the Rajya Sabha."

*The motion was adopted.*

MR. CHAIRMAN: I declare that Shri Shyam Lal Yadav has been chosen as the Deputy Chairman of the Rajya Sabha. (*Interruptions*).

SHRI PILOO MODY: Mr. Chairman, Sir, this is not the procedure. (*Interruptions*).

MR. CHAIRMAN: I will suggest that the Leader of the House and the leaders of the various groups may say something.

SHRI ERA SEZHIYAN (Tamil Nadu): Sir, the Leader of the House is absent.

MR. CHAIRMAN: Before I call the various leaders, Mr. Piloo Mody, may I say a few words?

SHRI PILOO MODY: Yes, of course. You always take precedence over us.

#### FELICITATIONS TO THE DEPUTY CHAIRMAN.

MR. CHAIRMAN: May I, Mr. Shyam Lal Yadav, welcome you again as the Deputy Chairman of this House? You have been of immense help to me and I hope that you will have just as successful a term as you had before. I am glad to see that in spite of the fact that there was opposition to you, you have been received with open arms by Mr. Piloo Mody. (*Interruptions*) But you have to be very careful of his bear hug. (*Interruptions*)

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): Sir, ... (*Interruptions*)

SHRI PILOO MODY (Gujarat): First from this side.

AN HON. MEMBER: You are not the Leader. (*Interruptions*) From this side, first, (*Interruptions*)

SHRI PILOO MODY: It is always our prerogative.

MR. CHAIRMAN: We will ask Mr. Yadav. (*Interruptions*)

SHRI PILOO MODY: We cannot surrender this prerogative. (*Interruptions*)

SHRI A. P. SHARMA: I do not think you are going to change the procedure.

MR. CHAIRMAN: This is hardly a point of order; it is a point of disorder, because I do not know how.

SHRI PILOO MODY: It is not a question of point of order; it is a question of prerogative. It is our prerogative. (*Interruptions*) Let us do it. (*Interruptions*)

SHRI A. P. SHARMA: Mr. Shyam Lal Yadav has not only been an important Member of this House but he has a very close association with the politics of the country. Sir, he became Deputy Chairman in 1980 and he performed his duties as Deputy Chairman of the Rajya Sabha efficiently and impartially. Sir, he comes from the biggest and most important State of our country, namely, Uttar Pradesh. ... (*Interruptions*)

SOME HON. MEMBERS: Why? (*Interruptions*)

SHRI A. P. SHARMA: He was Minister of Parliamentary Affairs, Industry and Labour in Uttar Pradesh. He was General Secretary of the Bharatiya Kranti Dal... (*Interruptions*) Please sit down. He was General Secretary of the Bharatiya Kranti Dal till such time this party merged with the Indian National Congress. Although, Sir, we will be losing a very important Member and a strong advocate of our party, we are happy that the House will be benefited by his services. (*Interruptions*) As far as we are concerned, we would like to assure that he will get all possible co-operation...

AN HON. MEMBER: Possible? (*Interruptions*)

SHRI A. P. SHARMA: All cooperation.

SHRI B. D. KHOBRAGADE (Maharashtra): Every cooperation.

SHRI A. P. SHARMA: Every cooperation in transacting the business of the House will be given by the party and the

Government. Now, Sir, Shri Shyam Lal Yadav does not belong to any side. He belongs to the whole House, and I wish him all success in his office as the Deputy Chairman. (*Interruptions*)

SHRI PILOO MODY: Mr. Chairman, Sir, to begin with, I must express my regret, that on this occasion you have behaved exactly as Mr. Shyam Lal Yadav in permitting Mr. Sharma, before you allowed me, to speak (*Interruptions*)

MR. CHAIRMAN: You represent only 15. He represents so many more.

SHRI PILOO MODY: It does not go by numbers over here. I have been trying to tell you this for a very long time.

MR. CHAIRMAN: If it went by weight, there is another person I should have asked. (*Interruptions*)

SHRI PILOO MODY: I am very conscious of it. And if it went by brains also, certainly the Opposition will be first. (*Interruptions*).

MR. CHAIRMAN: You would have lose on many fronts then.

SHRI PILOO MODY: As I told you earlier, I have no fronts. I am round.

Now, with your permission, I beg to move a vote of congratulations to my friend, Shri Shyam Lal Yadav, on having come and sat with us in spite of being in the bad company of those gentlemen (*Interruption*) and ladies, yes, I see you, Saroj; well, I never forget you.

Sir, it is a happy occasion whenever an officer of this House is elected there is an election, there is rivalry and a vote ultimately determines as to who should come and sit here. I have no doubt in my mind that my good friend, Shri Shyam Lal Yadav, will continue to be as partisan as he was in the past. But I will only plead with him that now that I have moved closer, I will be able to extend a certain amount of physical control over him, if not moral pressure...

MR. CHAIRMAN: I think something of you may get rubbed off.

SHRI PILOO MODY: I hope a great deal will rub off; my regret is that there is no chair next to you...

MR. CHAIRMAN: I would not sit here then.

SHRI PILOO MODY: ...otherwise, the whole procedure of the House would improve considerably.

I also want to take this opportunity of telling Mr. Shyam Lal Yadav that as far as we are concerned, he is the Chair in your absence which is after 12 o' clock, and as long as he is in the Chair, we give him all the respect, affection and cooperation that the Chair is entitled to, and I am sure my good friend, over the years, will mature like good wine. I would also like to thank my good friend, Mr. Dinesh Goswami, who was sporting enough to lend his name to our little exercise—the little quarrel which we have been raising with the Government in the manner in which the Deputy Chairman is being chosen and elected. This is something we have protested against yesterday and we will continue to protest against. It is a quarrel between the Opposition and the Government. I want to make it quite clear that in this quarrel between the Government and the Opposition, neither Mr. Shyam Lal Yadav nor Mr. Dinesh Goswami is in any way implicated or involved...

MR. CHAIRMAN: It is very nice of you to say that.

SHRI PILOO MODY: Therefore, I want to assure my good friend, neighbour and colleague that I wish him very happy times in the Chair with the least amount of acrimony and warn him that if he does not behave himself, when he returns to this Chair, I will sit on him.

SHRI DINESH GOSWAMI (Assam): Mr. Chairman, I take this opportunity of heartily congratulating Mr. Shyam Lal Yadav on his election as the Deputy Chairman. I also take this opportunity of thanking the various leaders of the Opposition for proposing my name for the post of Deputy Chairman. If I agreed to contest Mr. Shyam Lal Yadav, it is not because I did not consider him to be fit enough to hold the post. I have always held him in

[Shri Dinesh Goswami]

high reverence, but because we thought that as a matter of principle the post ought to have gone to the Opposition and in order to establish that principle that I decided to put forward my name for the candidature. Mr. Shyam Lal Yadav has a long record of public service with experience of working in various fields; he has been a legislator of long standing, a Minister of one of the most populous and important States of this country, and also as Deputy Chairman he has conducted the proceedings of this House for the last two years with distinction. I on behalf of myself assure him my fullest cooperation both as a Member and as a Member of the Panel of Vice-Chairmen. I am sure that under his stewardship the deliberations of the House will continue in the best possible manner as they have continued so long. Thank you.

SHRI P. RAMAMURTI (Tamil Nadu): Mr. Chairman, Sir, I also raise my voice in congratulating Shri Shyam Lal Yadav on his elevation to this position of Deputy Chairman of this House. I do not want to mar this occasion by non-serious talk. When I say that I congratulate him, I do it seriously and sincerely. Now, Sir, I wish that this solemn occasion of congratulating Mr. Yadav was not utilised, was not marred by the remark made by Shri Sharmaji when he said that Uttar Pradesh is the most important State in this country. I would like to point out to him that sentiments like this would lead to the disruption of the country. Every State in this country whether small or big is equal and as important as any other State. And I would like to point out to him ...

SHRI A. P. SHARMA: When Mr. Dinesh Goswami said that why did you not object? (Interruptions) He has also said that, see the record.

(Interruptions)

SHRI P. RAMAMURTI: He said 'populous'. He did not say 'important'. Please understand the difference in English language between population and importance. Importance is different from that. Every State in this country, whether big or small, whether populous or non-populous, is equal and important and its importance does not diminish by virtue of its

being less populous. Therefore, Sir, without going into this controversy again, I hope that this kind of sentiments will not be expressed in this House so that the country is preserved. At the same time, Sir, all that I would like to tell Mr. Yadav is that, as Mr. Piloo Mody had told him before, he has got to keep the scales even between the two sides. And particularly, as far the Opposition is concerned, he has got to be a little more considerate because we raise points concerning the common man and we want to arraign the Government, we want the corrections to the Government's policy. Therefore, I hope, he would learn the lesson. He has been in many parties. Not only he has been holding many offices but he has been holding in many parties as well, and this experience of being in so many parties also should help him to see that he acts evenly between all these parties. Once again, Sir, I congratulate him.

SHRI J. K. JAIN (Madhya Pradesh): Sir, I am on a point of order. (Interruptions)

SHRI MANUBHAI PATEL (Gujarat): Why do you spoil the atmosphere? (Interruptions)

श्री जे० के० जैन : आप बैठिये ।  
इस तरह के एक ग्रहम मौके के उपर  
धन्यवाद देते हुये क्योंकि यादव जी उत्तर  
प्रदेश से हैं इस लिये अगर... शर्मा जी  
ने एक शब्द यह कह दिया कि उत्तर  
प्रदेश बड़ी स्टेट है... (व्यवधान)...

Sir, I may be permitted. This is not the way. (Interruptions)

मेरे कहने का मतलब यह है कि हम  
लोगों को खुशी होना चाहिये था कि  
ए० पी० शर्मा बिहार के रहने वाले हैं,  
एक बिहार के रहने वाले व्यक्ति ने उत्तर  
प्रदेश का स्वागत किया है। तो इस  
प्रकार की छोटी और हीन भावना से  
उनको प्रेरित नहीं होना चाहिये।

श्री भा० दे० खोबरागडे : उन्होंने  
पोइन्ट आफ आर्डर रज किया है, उस

वारे में आप की रुलिंग चाहिये और रुलिंग देने के पहले हमें भी कहना है।

Sir, a point of order has been raised and we want to express on that point of order.

MR. CHAIRMAN: No, no. I rule it out. (Interruptions) I rule it out. We must finish this.

SHRI P. RAMAMURTI: If he had said that he comes from Uttar Pradesh, I would never have objected. But only because he has said... (Interruption) Do not interrupt me. Because he said Uttar Pradesh is the most important State in this country, I objected. (Interruptions)

MR. CHAIRMAN: Please sit down.

श्री लाल कृष्ण अडवाणी (मध्य प्रदेश): सभापति जी, मैं अपने दल की ओर से अपनी ओर से श्याम लाल यादव जी को बहुत बहुत बधाई देना चाहूँ कि आज उपसभापति पद के लिये निर्वाचित हुये हैं। इस बात का खेद मुझे अवश्य है, जो खेद अभी-अभी श्री राममूर्ति जी ने व्यक्त किया और जिसके बारे में मैं समझता था कि स्वयं शर्मा जी स्वीकार करेंगे कि बात कहने में कुछ गलती हो गयी। शायद उनका अभिप्राय था कि उस प्रदेश की जनसंख्या सबसे ज्यादा है और उनका अभिप्राय यह नहीं था कि उत्तर प्रदेश बाकी प्रदेशों से ज्यादा महत्वपूर्ण है, लेकिन इस बात को शुद्ध करने के बजाय उसी बात पर आग्रह करते रहना उचित नहीं है। और यह कौंसिल आफ स्टेट्स है जहाँ पर स्वाभाविक रूप से जितने स्टेट्स हैं उनके सदस्य अपने-अपने राज्यों के बारे में सतर्क हैं और अगर यह बात प्रोजेक्ट की जाय कि इस फेडरेशन में अमुक राज्य बाकी सब से ज्यादा महत्वपूर्ण है तो इसकी प्रतिक्रिया होनी स्वाभाविक है। इसलिये यह सोचना कि श्री राममूर्ति ने जो कुछ कहा वह इसलिये कि वह हमेशा प्रतिक्रिया करते रहते

हैं, ऐसी बात नहीं है। मैं आप से निवेदन करूँगा कि आप अगर अपने सदस्यों से भी पूछ लें तो उनको लगेगा कि यह अनहैप्पी च्वायस आफ वर्ड्स थी, खासकर जब एक रिटर्न स्पीच थी। अगर वे एक्सटेम्पोरे बोल रहे होते और उसमें कोई ऐसा वाक्य निकल जाता तो उसकी अवहेलना की जा सकती थी, लेकिन जब वे लिखाकर लाये हैं, लिखित भाषण है तो उसमें ऐसी चीज कभी नहीं होनी चाहिये। खैर, यह एक अलग बात है, लेकिन चूँकि यह कौंसिल आफ स्टेट्स है इसलिये यह बात महत्व की है और इसलिये यह परम्परा सरकार को अपनानी नहीं चाहिये कि अमुक प्रदेश बाकी प्रदेशों में अधिक महत्वपूर्ण है।

SHRI NARENDRA SINGH (Uttar Pradesh): Sir, I object to this.

श्री अनन्त प्रसाद शर्मा: चूँकि आडवाणी जी ने मेरे संबंध में यह वार्ते कही हैं इसलिये मैं उनसे कहना चाहता हूँ कि यह कहना कि उत्तर प्रदेश हमारे देश का एक प्रसिद्ध राज्य है इसके मायने यह नहीं है कि इससे दूसरे राज्यों की अवहेलना होती है। यह तो अपने अपने समझने की बात है। यहाँ कुछ लोग ऐसे हैं कि हम लोग जो बात भी कहेंगे उसमें वह गलती निकालने की जरूर कोशिश करेंगे। मेरा अभिप्राय किसी राज्य को (व्यवधान) आप सुनेंगे या नहीं। आप क्या बहुत ज्यादा ईंपार्टेंट है?

श्री पीलू मोदी: पहले गलती करते हो फिर दादागिरी करते हो।

SHRI A. P. SHARMA: When there is a serious discussion going on, don't do joking.

SHRI PILOO MODY: Is it a serious discussion?

SHRI A. P. SHARMA: Yes, it is.

[Shri A. P. Sharma]

मेरे कहने का अभिप्राय यह है किमी राज्य की अवहेलना करने का नहीं था...

**श्री मनुभाई पटेल :** क्लिग पार्टी में कोई है जो उनको कंट्रोल कर सके । इतना अच्छा वातावरण बना है, उसको वे बिगाड़ रहे हैं और फिर आरोप लगा-येंगे कि विरोधी पक्ष यह सब करता है ।

**श्री अनन्त प्रसाद शर्मा :** आप को क्यों इतना दर्द हो रहा है । क्या बोलने की मोनोपोली आप की ही है क्या?

SHRI MANUBHAI PATEL: You are a senior Member.

SHRI A. P. SHARMA: I may be a senior Member or a junior Member, what are you? (Interruptions)

**श्री मनुभाई पटेल :** क्यों ज्यादा गर्मी में आ जाते हैं और दूसरों को चांस देने हैं ।

SHRI SURESH SHAMRAO KALMADI (Maharashtra): The Minister must apologise for his statement.

**श्री संभाषति :** यह बात बहुत ज्यादा बढ़ रही है ।

DR. BHAI MAHAVIR (Madhya Pradesh): If that is the attitude, what is the point indulging in this formality?

SHRI SYED SIBTE RAZI (Uttar Pradesh): Sir, no extra importance has been given to Uttar Pradesh. He has just referred to Uttar Pradesh as a famous State. They are unnecessary trying to... (Interruptions).

**श्री लाल कृष्ण आडवाणी :** वह बात ही खत्म हो जाती अगर वहां से स्वीकृति होनी । लेकिन वहां पर आग्रह हो रहा है, बहस हो रही है, तो मैं उन से कहूंगा कि वे चाहे तो अपने नेता से पूछ लें या प्रधान मंत्री जी से पूछ लें । आप की स्टिटेन स्पीच है । क्या सरकार का यही रवैया है ?

**श्री रामानन्द यादव (बिहार) :** आखिर बार बार उस को दोहराने की क्या जरूरत है ? आडवाणी जी, यह आप के लिये शोभा नहीं देता । (व्यवधान)

**श्री लाल कृष्ण आडवाणी :** मैं इतना ही निवेदन करूंगा कि यह कहा गया है कि उपसभापति जो चुने गये हैं वह एक बार चुने जाने के बाद पूरे सदन के रहते हैं किसी एक दल के नहीं रहते हैं । औपचारिक रूप से चाहे दल से पत्रिमाग नहीं करते । मैं नहीं समझता पिछलीबार जो इन्होंने किया वह करने की जरूरत है यहां की परम्परा डिप्टी चैयरमैन, डिप्टी स्पीकर को वह नहीं है जो स्पीकर और चैयरमैन के बारे में कहीं कही पर है । लेकिन इसके बावजूद यह अपेक्षा जरूर होती है कि दल से ऊपर उठ कर निर्णय करेंगे । मैं आशा करता हूं, विश्वास करता हूं कि श्री यादव जी इस पद पर, इस आसन पर बैठने के बाद दल से ऊपर उठ कर अपना निर्णय करेंगे । इस बात को ध्यान में रखेंगे कि कोई भी विधान मंडल या कोई भी संसद् केवल कानून ही नहीं बनाता साथ ही बहुत महत्वपूर्ण इशू के बारे में ध्यान आकृष्ट करता है । It is a forum for educa-

tion and building up of public opinion.

इस बात को अगर प्रेजाइडिंग आफिसर ध्यान में रखे that after all the Govern-ment has the majority and it will always have its way. At least, the Opposition should also be able to have its way.

इतनी बात अगर ध्यान में रखें कि अपनी बात पूरी रख सकें तो निश्चित रूप से प्रेजाइडिंग आफिसर अपने वक्तव्य का पालन करेगा । मैं फिर से उनको बधाई देता हूं और इसके प्रति अपनी शुभकामनाएं प्रकट करता हूं और साथ ही पूरे सहयोग का आश्वासन देता हूं ।

श्री सदाशिव बागईतकर (महाराष्ट्र) : श्रीमान्, मुझे खेद है कि जो बातें होनी जरूरी नहीं थी ऐसी बातें उठी इस दरमियान में जब कि हम सब...

श्री रामानन्द यादव : इन बातों को उठाइये मत । (व्यंग्य)

श्री सदाशिव बागईतकर : मैं उम्मीद करता था कि जब कि उपसभापति का चुनाव हो चुका है और हम सब अभिनन्दन कर रहे हैं उसी प्रकार का माहौल रहना चाहिये था वह नहीं रहा, इसका मुझे खेद है और खेद इसलिये है कि जो दुराग्रह सरकारी पार्टी ने उपसभापति के बारे में रखे वे दुराग्रह कुछ बोलने में गलती हो गई और इसको बरकतार दिखवा दिया गया तो मैं समझता हूं यह मनोवृत्ति, अपोजिशन के साथ जो सरकार सदन में होना चाहिये उसमें वह बाधक होगी । मैं माग्रह प्रार्थना करूंगा कि आप लोग बड़ी तादाद में हैं आप लोगों को यहां सरकार है, आपकी बहुत बड़ी मैजोरिटी है इसलिये आप जो करना चाहेंगे वह कार्य होगा । लेकिन बात मनोवृत्ति की है । अगर सरकार को मनोवृत्ति यही रखनी है और जिस तरह से माहौल अभी बना, हम नहीं समझते वह उचित है ।

जहां तक उपसभापति जी के चुनाव, उसकी योग्यता और व्यक्तित्व का सवाल है हम सब परिचित उस दृष्टि से हैं कि पहले भी वह उपसभापति रह चुके हैं । वह विरोधी दल में भी किमी जमाने में थे । इससे हमें यह आशा है कि विरोधी दलों के जो अरमान होते हैं और अपने कर्तव्य के बारे में उनका जो आग्रह होता है उनको निभाने का वह मौका देगे क्योंकि उनको इस बारे में अनुभव है । मैं उम्मीद करता हूं कि हम सब लोगों के ख्यालान की वह इज्जत करेंगे और अपने कार्य को निभायेंगे । हम

सभी का पूरे दिल से, ईमानदारी से उनके साथ सहयोग रहेगा । इस तरह का आश्वासन देकर मैं और अपने दिल की ओर से उनका स्वागत करता हूं ।

SHRI R. RAMAKRISHNAN (Tamil Nadu): On behalf of my party, All-India Anna DMK I have great pleasure in joining in the felicitations and welcoming Mr. Shyam Lal Yadav as the Deputy Chairman of this House.

Sir, I had the privilege of proposing him last time when he was elected, and I am in that happy position again today, despite the differences of opinion as to who should be the Deputy Chairman, to have proposed him again.

During the two years that Mr. Yadav has been in the Chair, he has conducted himself with lot of dignity and impartiality. Here and there, whoever sits in the Chair, there may be some scope of some discontentment for some Member or the other; but on the whole he has been very impartial and I hope he will continue to guide the destiny of the House in the same manner as before.

Before I conclude, I would only like to say as a matter of my observation—I am a keen observer of men—whenever Mr. Shyam Lal Yadav shakes his head, that means the time is up and the Member should sit down, and I hope the Member will see his head always and whenever it starts shaking, it means the time is up

With these few words, I congratulate him once again.

MR. CHAIRMAN: I hope you would not go by the shaking of his head only.

SHRI ARVIND GANESH KULKARNI (Maharashtra): Sir, on behalf of my Party, and personally, I congratulate Shri Shyam Lal Yadav, for being elected as the Deputy Chairman of this House. He is an experienced Parliamentarian and he has also got the experience of being in a political party. Sir, I would only draw his attention that a healthy working of democracy requires the active co-operation from the Opposition. And a consensus is

[Shri Arvind Ganesh Kulkarni]

always to be arrived at between various claims made by the Opposition as well as by the ruling party. That is why, I would request him that he should be more objective and sympathetic in understanding the Opposition's view-point because we have been elected here to act as a check on the Government party. Of course, I do not claim that every time, the Opposition would be right. But I hope, the Deputy Chairman will always see that he helps the Opposition to express its views, in the same way as in the case of the Government party. I wish Mr. Shyam Lal Yadav a successful career as the Deputy Chairman of this House and on behalf of my Party and on my own behalf, I once again wish him success.

श्री योगेन्द्र शर्मा (बिहार) : मान्यवर, हम अपनी पार्टी की ओर से और अपनी ओर से इसे सभा के उपसभापति के परम आदरणीय पद के लिये निर्वाचित होने पर श्री श्याम लाल यादव जी का हार्दिक अभिनन्दन करते हैं। यादव जी एक बहुत ही अनुभवी और सुप्रसिद्ध सांसद रहे हैं और हमारे राष्ट्रीय जीवन में काफी लोकप्रिय भी रहे हैं। वे आज इस आसन पर निर्वाचित हुए हैं तो सिर्फ इसलिये नहीं कि वे इस देश के एक सबसे बड़े राज्य से आते हैं, बल्कि शायद वे इस पद पर निर्वाचित होते, यदि वे इस देश के सबसे छोटे राज्य से भी आते। वे अपनी योग्यता और अपने गुणों के आधार पर निर्वाचित हुए हैं।

मान्यवर, आप जिस आसन पर विराजमान हैं उसके ऊपर न्याय की तुला है और जब आपकी अनुपस्थिति में यादव जी इस आसन पर विराजमान होंगे तो यह न्याय की तुला हमेशा उनकी मानसिक प्रक्रिया का संचालन करती रहेगी, हमें ऐसी आशा है। हमारे इस सदन में जो बहुसंख्यक दल है उसकी उद्धोषित नीति है कि समाज के कमजोर तबकों की विशेष सहायता करना। इस सदन में हम

विरोधी दल कमजोर तबके के हैं। इसलिये इस नाते हम यादव जी से यह अपेक्षा करेंगे कि वे कमजोर तबकों की विशेष सहायता करें। मान्यवर, हम यादव जी को अपने दल की ओर से सम्पूर्ण सहयोग का आश्वासन देते हैं और उनकी सफलता की शुभकामना करते हैं।

SHRI MURASOLI MARAN (Tamil Nadu): Mr. Chairman, on behalf of DMK Party, I congratulate Mr. Shyam Lal Yadav on his election as the Deputy Chairman. Sir, we saw a keen rivalry between Mr. Bhishma Narain Singh and Mr. Piloo Mody as to who should congratulate first. It shows Mr. Shyam Lal Yadav's popularity among all the party Members.

Sir, when Mr. A. P. Sharma referred to UP as the most important State, he had in his mind the fact that UP is the only State which has produced more number of Prime Ministers in this country. But it is wrong. I will tell you why. The present Prime Minister, Mrs. Indira Gandhi, got elected from U.P. and Andhra Pradesh also. But she resigned her seat from U.P. From that moment, UP ceased to be the most important State.

But, Sir, let us be realistic. What Mr. Sharma said is also true. It is a very populous State. It is sending more representatives to the Lok Sabha and the Rajya Sabha. And our House is not like the American Senate where all the States have only two representatives. In that way, he is right. Mr. K. P. S. Menon also said: "India, that is Bharat, that is U.P.". This controversy will not arise if, according to Mr. K. P. S. Menon, U.P. is divided into two.

SHRI PILOO MODY: Four, not two.

SHRI MURASOLI MARAN: I would once again recommend, that suggestion of Mr. K. P. S. Menon should be considered.

Sir, I am particularly glad that one from backward classes and one championing the cause of backward classes has been chosen as the Deputy Chairman. Sir, on behalf of my party, I offer him the fullest cooperation. Thank you.

श्री भा. दे. खोबरागडे : सभापति महोदय, आपने मुझे यह मौका दिया बधाई देने के लिये, इसके लिये मैं पहले आपका शुक्रिया अदा करता हूँ। श्री श्याम लाल यादवजी उपसभापति के पद पर निर्वाचित हो गये हैं, इसके लिये मैं उनको बधाई देता हूँ। मेरा उनके साथ काफी दिनों से सहयोग रहा है और जब सवे यहाँ पर उपसभापति बने उस वक्त से भी उनके साथ मेरा काफी धनिष्ठ सम्बन्ध रहा है। उन्होंने भी हमें, यहाँ पर, इस सदन में, एक मेम्बर पार्टी होने के बावजूद भी, जिस तरह से हमें अपने विचार प्रकट करने के लिये मौका दिया, उसके लिये मैं उनको धन्यवाद देना चाहता हूँ। इसके बाद मैं यह भी कहना चाहता हूँ कि यहाँ पर ऐसे भी शुभ हैं एक मेम्बर पार्टी वाले, दो मेम्बर पार्टी वाले जिनकी तरफ दुर्लक्ष्य हो जाता है। यह दुर्लक्ष्य नहीं होना चाहिये। At the fag-end of the debate, they are called to speak. जब सभी प्वाइंट खत्म हो जाते हैं तो तब मौका दिया जाता है जब कि ऐसा समय आ जाता है कि क्या कहें और क्या न कहें। मैं श्यामलाल यादवजी से प्रार्थना करूंगा कि उन्हें ऐसे वक्त पर यहाँ पर सोचना चाहिये, सोच विचार करना चाहिये और यह करना चाहिये जो कि स्मालर पार्टीज है, उनको भी अपने विचार, अगर हमेशा न हो सके तो कभी कभी, सबसे पहले या बीच में रखने का मौका देना चाहिये।

मैं कल यहाँ पर नहीं था जब यह बहस हुई कि इसमें अपोजीशन का आदमी हो। मैं कहना चाहता हूँ कि अपोजीशन का आदमी यहाँ पर होना चाहिये था। जब मैं यह कह रहा हूँ तो मैं श्री श्याम लाल यादवजी पर कोई भी, किसी तरह का

असपर्शन नहीं करना चाहता हूँ। लेकिन मैं यह कहना चाहता हूँ कि मैं भी यहाँ पर अपोजीशन पार्टीज का डिप्टी चेयरमैन रहा हूँ और दूसरे आदमी भी रहे हैं। मैं जानना चाहता हूँ कि सत्ता-रूढ़ दल से कि जितने भी अपोजीशन पार्टी के डिप्टी चेयरमैन रहे हैं क्या उन्होंने कभी कोई गलती की है सरकार के प्रति। वह एक भी मौका बता दें जब कि डिप्टी चेयरमैन ने सरकार के प्रति कोई अवहेलना की हो, और अगर की है तो मैं यहाँ पर क्षमा याचना करने के लिये तैयार हूँ। और नहीं हुई तो फिर अब यह जगह विरोधी दल के प्रतिनिधि को क्यों नहीं की गई?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह) : चुनने के बाद अब ...

श्री भा. दे. खोबरागडे : चुनने के बाद क्या क्या सवाल नहीं उपस्थित हुए उनके ऊपर भी मैं आ रहा हूँ।

श्री सैयद सित्ते रज्जि : क्या यह डिबेट हो रहा है (व्यवधान)

श्री सभापति : आप उनको कांगरा-चुलोट कर रहे हैं या उनका... (व्यवधान)

SHRI B. D. KHOBRAGADE: Sir, I don't mind provocation—provocation from any quarter. I am only expressing my views because I was not present yesterday. I am expressing my views on this point and nothing else because I want that my point of view should go on record. I am with Mr. Dinesh Goswami. There was no voting. Had there been voting, my vote would have gone to Mr. Dinesh Goswami because in principle this post should have gone to the Opposition.

And here is a very important point, Sir. It has been stated by the hon. Minister—he has spoken on behalf of the ruling



[Shri B. D. Khorbragade]

party—that U.P. is the most important State. Sir, is U.P. only important and other parts of India are not important? The corollary is that... (Interruptions)... Just listen to me. ... (Interruptions)... I say, just listen to me.

SHRIMATI SAROJ KHAPARDE (Maharashtra): Has our Government ever said that?

(Interruptions)

SHRI B. D. KHOBRAGADE: I am not yielding. The hon. Minister has said that U.P. is important. The corollary is that other parts of India are not important. What is the corollary? When one Minister says that U.P. is important, the corollary is that other parts of India are not important.

MR. CHAIRMAN: He has corrected himself. Now, what are you talking, Mr. Khobragade?

SHRI B. D. KHOBRAGADE: This has been the theory in this country.

MR. CHAIRMAN: I think I must say that it has been said so many times. Now, Mr. Khobragade, to repeat it is in bad taste—if I may say so. It has been said so often. Mr. Advani has said it and Mr. Patel has said it.

SHRI B. D. KHOBRAGADE: The hon. Minister has said so and that is why....

श्री संयद सिक्त रजो : राई का पर्वत  
बना रहे हैं जरा सो बात है... (व्यंग्य)

MR. CHAIRMAN: I think I have heard enough.

SHRI B. D. KHOBRAGADE: My friend there has supported the ruling Congress Party but he has asked for the division of U.P. I demand that there should be smaller States throughout the whole country including Vidarbha, Telangana, Saurashtra, Mahakoshal and other States. I demand today that there should be a second States Reorganisation Commission so that there could be formation of smaller States.

I extend my full co-operation and support to the newly elected Deputy Chairman, Shri Shyam Lal Yadav.

श्री शरफुद्दीन शारिक (जम्मू और काश्मीर) : आनरेबल चेयरमैन साहब, मैं जनाब यादव साहब को अपनी जमात और अपने मेम्बरों की तरफ से दिल की गहराइयों से मुबारकबाद देता हूँ कि वे हमारे मुल्क के इस अजीमतीरीन ऐवान में डिप्टी चेयरमैन आये और उनकी खुशकिस्मती काबिले रशक इसलिये भी है है और वे इसलिये काबिले मुबारक है कि वे आपके जैसे जलीलुल कद्व अजीमुल भरतवत इन्सान के नायाबी चेयरमैन यहां हो गये और हम सब की खुशकिस्मती है कि आप जैसे वे लोग जिन्होंने त्वारीख में अपने नक्श साबित किये हैं हमारी रह-नुमाई के लिये इस ऐवा में मौजूद है। हम इनसे सिर्फ इतनी दरखास्त करेंगे कि इस हाउस की कार्यवाही के दौरान छोटी-छोटी जो हमारी मसाल हुआ करती हैं उनको नरअंदाज न करें और हमको हमेशा अपने एतमाद में लेते रहें। मैं एक बार फिर अपने दिल की तरफ से इनको मुबारकबाद देता हूँ।

ايشو عربف الدين شارق (جمن)

اور (کشمیر) : آنرہبل چیئرمین صاحب  
میں جلاب یادو صاحب کو ایڈن  
جمانت اور اپی ممبروں کی طرف سے  
دل کی کھوانوں سے مبارکباد دیتا  
ہوں کہ وہ ہمارے ملک کے اس  
عظیم ترین ایوان میں ڈپٹی چیئرمین  
آئے اور ان کی خوش قسمتی قابل  
رشک اس لئے ہی ہے اور وہ اس لئے  
قابل مبارکباد ہیں کہ وہ آپ کے

جیسے جملہ اقدار عظیم الہامیت  
انسان نائب چھٹو مہینہ یہاں ہو گئے  
اور ہم سب کی خوش قسمتی ہے کہ  
آپ جیسے وہ لوگ جملہوں نے تواریخ  
میں اپنے نقوش ثابت کئے ہیں  
ہماری تعلیماتی کے لئے اس ایوان  
میں موجود ہیں۔ ہم ان سے صرف  
ان کی درخواست کریں گے کہ اس  
ہائیس کی کوریج کے دوران چھوٹے  
چھوٹے جو ہمارے مسائل ہوا کرتے  
ہیں ان کو اُنہ انداز نہ کریں اور  
ہم کو ہمیشہ اپنے اعتماد میں لیتے  
رہیں۔ میں ایک بار یہ اپنے دل  
کی طرف سے ان کو مبارکباد دیتا  
ہوں۔

**SHRI AMARPROSAD CHAKRABORTY** (West Bengal): Mr. Chairman, Sir, I on my own behalf and on behalf of my party echo the same feelings in congratulating and welcoming Mr. Shyam Lal Yadav. I would not like to repeat all those things which have already been discussed and told by the Opposition Members. Sir, I moved my motion with a spirit, on the basis of principle. Sir, I hope the Deputy Chairman will look to the smaller parties, as stated by Mr. Khobragade, and we shall be happy if he keeps even the scales of justice and also carries the heritage of Parliament in future. Also, we hope that Mr. Yadav will treat everybody as equal, without making any distinction, in giving him a chance to express his views for his respective party. I on behalf of my party and my own behalf congratulate him on his election.

**SHRI SANKAR PRASAD MITRA** (West Bengal): Mr. Chairman, Sir,...

**MR. CHAIRMAN:** Not you; the lady Member. Please sit down, Mr. Judge.

**DR. SHRIMATI RAJINDER KAUR** (Punjab): I on my own behalf and on behalf of my party congratulate Mr. Yadav on his re-election to the post of Deputy

Chairman of this House. I am sorry that I will have to point out that one word vitiated the whole atmosphere. I think the big parties should have a big heart. The more highly placed you are, the bigger heart you should have. It would have been better if the Minister would have stood up and withdrawn the word. What was there? There was nothing if the word had been withdrawn. But anyhow I leave the matter there. I wish Mr. Yadav as Deputy Chairman of the House would behave in a more impartial way than he did last time. By that, I do not mean that he did not act impartially. The ruling party is in a majority. They can just get justice by the strength of their number even. But if ever there is any occasion, the scale should be tilted on the side of the Opposition. Because of their numerical minority, they cannot have justice in the House unless the scale is tilted towards the Opposition. I hope Mr. Yadav will not only behave in an impartial manner but will appear to have behaved to the full satisfaction of the Opposition.

Thank you.

**SHRI GULAM MOHI-UD-DIN SHAWL** (Jammu and Kashmir): Mr. Chairman, Sir,...

**MR. CHAIRMAN:** I think at this rate Mr. Yadav will be completely buried under the congratulations.

**SHRI GULAM MOHI-UD-DIN SHAWL:** It is good, Sir.

On my own behalf and on behalf of the National Conference, I heartily congratulate Mr. Shyam Lal Yadav on being elected for the second time to this high post. He has conducted himself for the last two years with dignity, honour and decorum and impartiality. He deserved this post and I have every joy and pleasure in congratulating him. Sir, one thing is there. As far as this numerical minority or numerical majority is concerned, there at least it is in his hands. When he sits in the Chair just like a Judge, he should not attach any importance to that numerical majority or have any other opinion about the numerical minority. I hope that he will conduct himself with impartiality.

[Shri Gulam Mohi-ud-din Showal]

It is not as my colleague has said that he discharges his duties with impartiality. It is all the more important that he appears to be impartial. I express my congratulations and joy, and at the same time extend to him full co-operation and wish him well.

1 P.M.

**MR. CHAIRMAN:** That is one more party. I do not know how many parties are speaking. Mr. Sankar Prasad Mitra, you belong to no party except the High Court party.

**SHRI V. GOPALSAMY (Tamil Nadu):** Your party, Sir.

**MR. CHAIRMAN:** Last word from the judge and then, Mr. Salve.

**SHRI P. RAMAMURTI:** Last word is from your party.

**MR. CHAIRMAN:** I have already said the first word.

**SHRI B. D. KHOBRAGADE:** So, he wants to say the last word from the Justice party.

**MR. CHAIRMAN:** I will tell him.

**SHRI SANKAR PRASAD MITRA:** Though I do not belong to any party, I believe as a Member of this House I have a right to offer my hearty congratulations to Mr. Shyam Lal Yadav on his re-election as Deputy Chairman of this House. I have been here only for a short while, and during the time I have been here, I have always found him kind and considerate to all the Members of the House.

I would like to make a humble request to him, Sir. My request is that he should be a little more sympathetic to those who sit in the middle row of this House—who are described as “others.” When he rings the bell, he should do so with a little circumspection, particularly when a Member is making some constructive contribution to the debate.

My second submission to you, Sir, is that I regret—I do not want to say anything in bad taste—that in the statement of the hon. Minister, the adjective that he

used with regard to the State of Uttar Pradesh, is an unfortunate adjective. India is one. All States in India are equally important. That is the Constitution the people of India have given unto themselves, and a statement of this nature is contrary to the spirit of the Constitution. I would, therefore, request the hon. Minister to gracefully withdraw that statement.

**SHRI AJIT KUMAR SHARMA (Assam):** I join in the felicitations to hon. Shri Shyam Lal Yadav, and while welcoming him as the Deputy Chairman for the second time, I only wish that from the Chair whenever he looks at the Opposition Members he would forget that he is a Member of the ruling party, the Congress and that whenever he looks at the Members from small States he would forget that he belongs to U.P. I once again congratulate him.

**SHRI N. K. P. SALVE (Maharashtra):** Sir, it is not a mere observance of convention that on my own behalf and on behalf of my party I offer my felicitations and congratulations to Mr. Shyam Lal Yadav on his re-election as Deputy Chairman. Sir, I express our very great delight in joy because in him we have found a man who, while sitting on this Chair, has shown exemplary restraint and impartiality in conducting the proceedings of this House. Shri Shyam Lal Yadav has to his credit a very distinguished and meritorious record of service of public life of several years. Therefore, the very graceful manner in which his election was held today is a matter of very great tribute to the manner in which the House conducts its proceedings. Sir, gracefully, with a voice vote, the election result was decided. And I ardently wish the happy and cordial atmosphere which had been created had not been allowed to be vitiated by any controversy. This is not an occasion for any controversy. We have to felicitate and congratulate the person who has to sit there and carry on a most onerous, cumbersome and thankless job after you leave at 11 o'clock. The burden which he has to carry...

**MR. CHAIRMAN:** I wish I could leave at 11 O'clock!

श्री भा. दे. खोबरागडे : 12 वजे, 11 बजे नहीं।

SHRI N. K. P. SALVE: Only one thing I want to submit. To me and to every one of our party, for our esteem, our reverence and respect, every State is kept on the same pedestal. If a State is called important, it is not that in our esteem we are keeping it on a higher pedestal but it is just because of its population. And because the person who has been elected happens to come from that State, a tribute is paid in the normal course, and no controversy should have been raised.

SHRI B. D. KHOBRAGADE: The word "important"?

SHRI N. K. P. SALVE: One may say that it could have been couched this way or that way. But so far as the *bona fides* or the real intent and purpose is concerned, I am sure none of them has any doubt. No one in this House can afford to keep any one State or a higher pedestal than others for esteem, reverence and respect. As for convention and other matters, I do not want to go into it. I submit, Sir, that it is not at all a question of acceptance of one and rejection of the other for this esteemed position. It accords with all that has been happening in this House and there is not the slightest violation of any convention or principle as such. For the first time, I was delighted to hear a very responsible speech by Mr. Piloo Mody. Possibly the fact that he has shifted to that seat has made him responsible because he said: there is no personal rancour, there is no personal bitterness. We have as much goodwill for them as we expect them to have for us. I would only make one request to Shyam Lalji. Kindly do not be led away by the myth that numerically we are very powerful. Numerically we are not very powerful. They have a galaxy of orators, top-ranking orators. Some of them are such orators, whose names I do not want to take, with such tremendous lung power that against them if there is an operation.... (Inter-rptions)

MR. CHAIRMAN: Before I call upon.....

श्री रामेश्वर सिंह (उत्तर प्रदेश) : मेरा व्यवस्था का प्रश्न है।

MR. CHAIRMAN: Before I call upon Shri Shyam Lal Yadav to reply to these words of congratulations, I wish to say that we should now forget once and for all that this happened because of an unfortunate expression, as somebody has put it.

SHRI PILOO MODY: Let him reply first from here.

MR. CHAIRMAN: He will reply. He is already in bad company.

SHRI PILOO MODY: He may be sharing a bench with me, but he is sharing a Chair with you.

MR. CHAIRMAN: I leave it before he sits here, but you promised to sit on him.

श्री उपसभापति : माननीय सभापति जी, मैं आप का और सदन के माननीय सदस्यों का अत्यंत आभारी हूँ कि उन्होंने फिर, दुबारा, इस गौरवपूर्ण पद के लिए मुझे चुना और इस अवसर पर सरकार की तरफ से माननीय शर्मा जी और विपक्ष की ओर से श्री पीलू मोदी जी तथा विभिन्न दलों के नेता सदस्यों ने, माननीय सदस्यों ने, जो सद्भावना मेरे प्रति व्यक्त की उस के लिए मैं उन सब का हृदय से आभारी हूँ।

माननीय शर्मा जी मेरे राजनैतिक जीवन शुरू करने के वक्त मुगलसराय में मेरे चुनाव कार्य में सहायक थे। उस दिन से उनके साथ मेरा संबंध रहा है इस लिए उन्होंने अगर कोई शब्द कहा तो मैं समझता हूँ, एक शुद्ध भावना के साथ कहा। लेकिन मेरे प्रदेश से मोदी जी का भी संबंध रहा; उनके पूज्य पिता जी हमारे राज्यपाल रहे थे.....

SHRI PILOO MODY: At that time it was the most important State.

श्री उपसभापति : यह सही है। कम से कम उन समय तो उनकी महत्ता थी और मैं आज उनकी बगल में बैठा हूँ, यह मेरे लिए बहुत सौभाग्य की बात है।

श्री सभापति : मैंने तो कहा...  
be careful (अवधान)

श्री जगदीश प्रसाद माथुर (उत्तर प्रदेश) : सीट तो लम्बी कर दी जाए जिससे बैठ सकें आराम से।

श्री उपसभापति : मान्यवर, मदन में पिछले समय में जब मुझे यह शुभ अवसर मिला था तो मैंने प्रयास किया कि मदन की कार्यवाही को मदन के नियमों के अनुसार और सदन की परंपराओं के अनुसार चलाऊं और जो श्री आडवणी जी ने कहा, वह बात हमेशा मेरे ध्यान में रहती है कि सरकार का कार्य होना चाहिए। लेकिन बिपक्ष के सदस्यों को अपनी बात कहने का मौका मिलना चाहिए। मैं समझता हूँ कि उस दायित्व को निभाने में मैं पीछे नहीं रहा और आगे भी इस बात को मैं विश्वास के साथ कहना चाहता हूँ कि मैं वह प्रयास करूँगा कि मदन की कार्यवाही को नियमों के अनुसार चलाऊँ और माननीय सदस्यों को अपनी भावनाओं को व्यक्त करने का अवसर दूँ।

कई माननीय सदस्यों ने किसी स्केल की चर्चा की। हमने तो वह स्केल कभी देखा ही नहीं। श्री पीलू मोदी जी भी कह रहे थे कि वह स्केल कहां है मैंने भी नहीं देखा। तो वह जायद स्केल माननीय सदस्यों के लिए है, चेयर के लिए नहीं है, वहां बैठकर दिखाई नहीं देता। लेकिन यहां सदन में जिन नियमों के अनुसार हम काम करते हैं और जिस उद्देश्य से काम करते हैं, उनमें मैं ऐसा समझता हूँ कि अब तक यह संभव नहीं

हुआ कि न्याय की तुला के अनुमान काम करना संभव हो सके, यह न्यायालय में ही होता है। यहां राजनीतिक विचार-धारा से सभी सदस्य आते हैं और उससे प्रभावित रहते हैं और अपनी राजनीतिक विचारधारा के अनुसार कार्यवाही करने का प्रयास करते हैं। इस कारण से यह हमारे जनतन्त्र में संभव नहीं हो सका कि जो पीठासीन अधिकारी हों वह सर्वसम्मति से चुनाव भी जीत जायें। इसलिए किसी न किसी दल से वह सम्बन्ध रखते हैं और उसी दल के सहयोग से इस सदन में या उस सदन में सदस्य होते हैं। इसलिए मेरा यह कर्तव्य है कि मैं प्रधान मंत्री जी का बहुत आभार प्रकट करूँ कि उन्होंने मुझे इस सदन में लाने की कृपा की और इस पद लिए भी उम्मीदवार बनाया।

श्रीमन्, मैं नेता सदन का, जो आज संयोग से यहां उपस्थित नहीं है क्योंकि उन्हें किसी अन्तर्राष्ट्रीय सम्मेलन में भाग लेने के लिए आज प्रातःकाल जाना था, मैं उनका भी बहुत आभारी हूँ कि उन्होंने मेरे कार्य को देखा और मुझ में यह विश्वास प्रगट किया कि मुझे दुबारा इस पद पर कार्य करने का अवसर मिला। मैं संसदीय कार्य मंत्री और उप-मंत्री श्री कल्पनाथ राय का भी आभारी हूँ जो उन्होंने कार्य किया और मेरे नाम का प्रस्ताव किया। मैं उन सभी सदस्यों का भी आभारी हूँ जिन्होंने मेरे लिए प्रस्ताव किया। लेकिन इस बात को मैं फिर स्पष्ट करना चाहता हूँ कि मैं किसी भेदभाव के बिना, किसी पक्षपात के बिना, सभी माननीय सदस्यों के साथ, यह प्रयास करूँगा कि समान भाव से कार्य किया जाए, उनको अपनी बात रखने का मौका मिले और कोई अनावश्यक हस्तक्षेप न हो और मुझे आशा है कि जो माननीय सदस्यों ने विभिन्न दलों के नेताओं ने, आश्वामन दिया है उसको वह ध्यान में

रखेंगे और उनका सहयोग मुझे उसी प्रकार से प्रप्त रूप में मिलता रहेगा जिससे मैं अपने कार्य को पूरी तरह से निभा सकूँ।

मैं पुनः आप सब का आभार प्रकट करता हूँ और माननीय सभ पति जी का बहुत ऋणी हूँ जो उन्होंने पिछले दो साल में जब मैं इस पद पर कार्य करता रहा, यही नहीं, सदन में ही नहीं सदन के बाहर भी जिस प्रकार का विश्वास मुझमें से प्रकट किया और काम करने का जो अवसर दिया उससे मैंने अधिक शिक्षा ग्रहण की है और मुझे आशा है कि उसी प्रकार से आपका विश्वास और सहयोग मुझे प्राप्त होता रहेगा। धन्यवाद।

MR. CHAIRMAN: Papers to be laid on the Table.

श्री रामेश्वर सिंह : श्रीमन्, मेरा व्यवस्था का प्रश्न है। आपने मुझको वचन दिया है कि इसके बाद मैं लूंगा। आप अपने वचन का ख्याल करिये।..  
(अवधान)

श्री सभापति : ठहरिये, तो यहां 15 या 12 मिनट्सर बैठे हुए हैं, उनको तो फुरसत हो जाये।

#### PAPERS LAID ON THE TABLE

##### Notification of the Ministry of Irrigation

##### THE MINISTER OF IRRIGATION

(SHRI KEDAR PANDEY): Sir, I beg to lay on the Table, under section 30 of the Brahmaputra Board Act, 1980, a copy each (in English and Hindi) of the following Notifications of the Ministry of Irrigation:

(i) G.S.R. No. 676(E), dated the 29th December, 1981, publishing the Brahmaputra Board Rules, 1981.

(ii) G.S.R. No. 240(E), dated the 1st March, 1982, publishing Corrigendum to the above Notification. [Placed in Library. See No. LT—4012/82 for (i) and (ii)].

I. Report and Accounts (1980-81) of the Banana and Fruit Development Corporation Limited, Madras and related paper.

II (i) Assam Land Revenue Regulation (Amendment) Act, 1981.

(ii) Certified Accounts (1980-81) of the National Institute of Rural Development, Hyderabad and related paper.

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM): Sir, I beg to lay on the Table:

1. A copy (in English and Hindi) of the Seventeenth Annual Report and Accounts of the Banana and Fruit Development Corporation Limited, Madras, for the year 1980-81, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon, undersub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT—4078/82].

II. A copy each (in English and Hindi) of the following papers:

(i) The Assam Land and Revenue Regulation (Amendment) Act, 1981 (No. 2 of 1981), enacted by the President. [Placed in Library. See No. LT—3814/82].

(ii) Certified Annual Accounts of the National Institute of Rural Development, Hyderabad, for the year 1980-81, together with a statement giving reasons for the delay in laying the paper. [Placed in Library. See No. LT—3865/82].

Report (1980-81) of the Union Public Service Commission and related paper.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): Sir, I beg to lay on the Table, under clause (1) of article 323 of the Constitution, a copy